

ITEM NO.7

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 453-454/2012 In C.A. No. 2504-2505/2012

BAJRANG LAL SHARMA

Petitioner(s)

VERSUS

C.K. MATHEW . & ORS.

Respondent(s)

(IA No. 17130/2019 - CLARIFICATION/DIRECTION
IA No. 4046/2018 - CLARIFICATION/DIRECTION)

Date : 15-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. M.L. Lahoti, adv.
Mr. Paban K. Sharma, Adv.
Mr. Anchit Sripat, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. R. C. Kohli, AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Shailja Nanda, Adv
Mr. Arpit Prakash, Adv.
Mr. D.K.Devesh, Adv

Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. M.L. Lahoti, learned advocate in support of the
contempt petition and Dr. Manish Singhvi, learned Senior Advocate
for the State.

Arguments concluded.

Judgement reserved.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER